



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 03.03.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 04.03.2025 will not be taken up. The next dates of hearing will be notified later.

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|--|
| 1. | Comp. App. (AT) (Ins) No. 56 of 2024 & I.A. No. 174, 7733 of 2024 Part Heard | Reliance Realty Ltd. Vs. Anup Kumar, Liquidator of Independent TV Ltd. | Vaijayant Paliwal | Shankari Mishra Abhishek Anand Niharika Tanwar |
| 2. | I.A. No. 1347, 1313 of 2025 in Comp. App. (AT) (Ins) No. 975 of 2023 | Regional Provident Fund Commissioner Vs. Kuldeep Verma | Kaushik Kumar Dey | Rahul Sharma |
| 3. | Comp. App. (AT) (Ins) No. 1191 of 2022 & I.A. No. 5140 of 2023 & 999, 3252 of 2024 Part Heard | Shailen Shah Resolution Professional of Wind World (India) Ltd. Vs. Suraksha Asset Reconstructions Ltd. & Ors. With | Sanjeev Sambasivan | Chitranshul A. Sinha Namrata Mohapatra Jaskaran S. Bhatia-R1, R2 & R3 Ridhima SharmaR4 Alok Dhir |

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| <p>4.</p> | <p>Comp. App. (AT) (Ins) No. 1197 of 2022 & I.A. No. 3621, 3622, 3623 of 2022 & 2986, 3258, 3432 of 2024</p> <p>Part Heard</p> | <p>Committee of Creditors of Wind World (India) Ltd. Through IDBI Bank Ltd. Vs. Shailen Shah Resolution Professional of Wind World (India) Ltd. & Ors.</p> <p>With</p> | <p>Dheeraj Nair Amar Gupta</p> | <p>Sumant Batra Neha Naik-R1 Chitranshul A. Sinha Namrata Mohapatra-R2, R3 & R4 Varsha Banerjee Alok Dhir</p> |
| <p>5.</p> | <p>Comp. App. (AT) (Ins) No. 1249 of 2022 & I.A. No. 3821 of 2022 & 3256, 3435 of 2024</p> <p>Part Heard</p> | <p>Joghali Wind Energy Pvt. Ltd. Vs. Yogesh Mehra & Ors.</p> <p>With</p> | <p>Anuradha Dutt</p> | <p>Varsha Banerjee Udita Singh V.Sahni Ridhima Sharma</p> |
| <p>6.</p> | <p>Comp. App. (AT) (Ins) No. 1362 of 2022 & I.A. No. 4236 of 2022 & 3254, 3436 of 2024</p> <p>Part Heard</p> | <p>Suraksha Asset Reconstruction Ltd. & Ors. Vs. Shailen Shah Resolution Professional of Wind World India Limited & Anr.</p> | <p>Chitranshul A. Sinha</p> | <p>Vishrutyi Sahni. Ridhima Sharma-R2 Sumant Batra</p> |

By order of Hon'ble Chairperson
-Sd/-
Registrar